

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3531
ANSWERED ON:15.12.2014
ROB
Shetti Shri Raju alias Devappa Anna

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of policy of the Railways to construct overbridge on rail-road crossing;
- (b) whether the Railways have any proposal to construct overbridges at certain highly busy railway crossings in Kolhapur and Sangli districts of Maharashtra viz. National Highway No. 75 near village Tupari, Khandaha, Palus – Karad – Kundal – Palus road district Sangli, Village Atigray, Kolhapur Ichalkranji road district Kolhapur, At Jaisinghpur on Jaisinghpur Danoli road district Kolhapur, At Marij on Marij-Shirol road, district Sangli; and
- (c) if so, the time by which these projects are likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3531 BY SHRI RAJU SHETTI TO BE ANSWERED IN LOK SABHA ON 15.12.2014 REGARDING ROB.

(a) : As per extant policy, replacement of Level Crossings (LCs) by Road Over Bridge (ROB) is undertaken in three ways:

- i) Cost-Sharing Basis: Busy LCs having traffic density of more than one lakh Train Vehicle Unit (TVU) or LCs located in busy yard are replaced by ROB on cost-sharing basis subject to consent of State Government for closure of the LC and sharing of cost.
- ii) Deposit Term: LCs having traffic density of less than one lakh TVU are replaced by ROB on deposit terms wherein entire cost of ROB is borne by the State Government/Local Authorities /Sponsoring Authority.
- iii) LCs on National Highway (NH) Corridors: All LCs on NH corridors will be replaced by ROB/RUBs by Ministry of Road Transport and Highways (MORTH) at their cost.

(b) & (c): ROB in lieu of LC-109 on State Highway-75 near village Tupari, Khandaha, Palus – Karad – Kundal – Palus Road, District-Sangli: This LC qualifies for its replacement by ROB as traffic density is more than one lakh TVU. State Government has sent proposal for construction of ROB at this location. However, due to limited availability of resources and huge throwforward of already sanctioned works, this work could not be sanctioned.

ROB in lieu of LC-20 on Miraj-Kolhapur Section, Village-Atigray, Kolhapur Ichalkranji Road, District-Kolhapur: This LC qualifies for its replacement by ROB on cost-sharing basis as traffic density is more than one lakh TVU. However, no proposal in this regard has been received from State Government.

ROB in lieu of LC-5 on Miraj-Kolhapur Section, at Jaisinghpur on Jaisinghpur-Danoli Road, District-Kolhapur: This LC does not qualify for its replacement by ROB on cost-sharing basis as traffic density is less than one lakh TVU. However, ROB at this location can be constructed on deposit terms, if State Government is ready to bear the complete cost of construction and maintenance subject to its feasibility. No proposal in this regard has been received from State Government.

ROB in lieu of LC-465 on Pune-Miraj Section, at Miraj on Miraj-Shirol Road, District-Sangli: This LC qualifies for its replacement by ROB on cost-sharing basis as traffic density is more than one lakh TVU. However, no proposal in this regard has been received from State Government.